

TO BE PUBLISHED IN PART III SECTION I OF THE GAZETTE OF INDIA

SUPREME COURT OF INDIA

F.No.44/V. Judges/2019/ SCA (Genl.)
Dated the 9th May, 2019

NOTIFICATION

In pursuance of Rule 4 of Order II of the Supreme Court Rules, 2013, Hon'ble the Chief Justice of India has directed that the Supreme Court will be closed for the annual Summer Vacation from Monday, 13th May, 2019 to Sunday, 30th June, 2019 (both days inclusive) and will re-open on Monday, 1st July, 2019.

Under Rule 6 of Order II of the Supreme Court Rules, 2013, Hon'ble the Chief Justice of India has nominated the following Division Benches for hearing of urgent miscellaneous matters and regular hearing matters during the Summer Vacation for the period (First Part) from May 13, 2019 to May 20, 2019, May 21, 2019 to May 24, 2019, May 25, 2019 to May 28, 2019 and for the period (Second Part) from May 29, 2019 to May 30, 2019, May 31, 2019 to June 2, 2019, June 3, 2019 to June 05, 2019, June 6, 2019 to June 13, 2019.

FIRST BENCH OF FIRST PART OF VACATION (13.05.2019 TO 20.05.2019)		
Division Bench	Names of the Hon'ble Judges	
1.	Hon'ble Ms. Justice Indira Banerjee And Hon'ble Mr. Justice Sanjiv Khanna	For hearing urgent miscellaneous matters on Mondays and for hearing regular hearing matters from Tuesdays to Fridays, included in the Final Regular hearing list.

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SECOND BENCH OF FIRST PART OF VACATION (21.05.2019 TO 24.05.2019)		
Division Bench	Names of the Hon'ble Judges	
2.	Hon'ble Mr. Justice Arun Mishra And Hon'ble Mr. Justice M.R. Shah	For hearing urgent miscellaneous matters on Mondays and for hearing regular hearing matters from Tuesdays to Fridays, included in the Final Regular hearing list.

THIRD BENCH OF FIRST PART OF VACATION (25.05.2019 TO 28.05.2019)		
Division Bench	Names of the Hon'ble Judges	
3.	Hon'ble the Chief Justice And Hon'ble Mr. Justice M.R. Shah	For hearing urgent miscellaneous matters on Mondays and for hearing regular hearing matters from Tuesdays to Fridays, included in the Final Regular hearing list.

FIRST BENCH OF SECOND PART OF VACATION (29.05.2019 TO 30.05.2019)		
Division Bench	Names of the Hon'ble Judges	
1.	Hon'ble the Chief Justice And Hon'ble Mr. Justice M.R. Shah	For hearing urgent miscellaneous matters on Mondays and for hearing regular hearing matters from Tuesdays to Fridays, included in the Final Regular hearing list.

SECOND BENCH OF SECOND PART OF VACATION (31.05.2019 TO 2.06.2019)		
Division Bench	Names of the Hon'ble Judges	
2.	Hon'ble Mr. Justice L. Nageswara Rao And Hon'ble Mr. Justice M.R. Shah	For hearing urgent miscellaneous matters on Mondays and for hearing regular hearing matters from Tuesdays to Fridays, included in the Final Regular hearing list.

THIRD BENCH OF SECOND PART OF VACATION (3.06.2019 TO 5.6.2019)		
Division Bench	Names of the Hon'ble Judges	
3.	Hon'ble Ms. Justice Indu Malhotra And Hon'ble Mr. Justice M.R. Shah	For hearing urgent miscellaneous matters on Mondays and for hearing regular hearing matters from Tuesdays to Fridays, included in the Final Regular hearing list.

FOURTH BENCH OF SECOND PART OF VACATION (6.6.2019 TO 13.6.2019)		
Division Bench	Names of the Hon'ble Judges	
4.	Hon'ble Ms. Justice Indira Banerjee And Hon'ble Mr. Justice Ajay Rastogi	For hearing urgent miscellaneous matters on Mondays and for hearing regular hearing matters from Tuesdays to Fridays, included in the Final Regular hearing list.

Note: Constitution of the Benches for the period (Third Part) of the Summer Vacation i.e. from 14.6.2019 to 30.6.2019 would be notified later.

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During Summer Vacation the Registry will remain open from 10.00 A.M. to 5.00 P.M. for all the Officers and staff members of the Registry except Group-C (non-clerical) staff, in whose case timings will be from 9.30 A.M. to 5.30 P.M on all the days, except Saturdays (other than 29th June, 2019), Sundays and holidays when the Registry shall remain closed.

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